

S.No.3

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
26-04-2024 AT 02:30 PM**

CP(IB) No. 05/59/HDB/2024
u/s. 59 of IBC, 2013

IN THE MATTER OF:

PIPIP E Services Private Limited

...Petitioner

AND

ROC, Telangana

...Respondent

C O R A M:-

SH. PRAVEEN GUPTA , HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Since it being a special bench, pronouncement of orders deferred till **01.05.2024**.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)